[RAJYA SABHA]

whether Government propose to appoint another Commission to go into the problems of backward classes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) and (b) No, The Report of the Backward Commission was laid on the Table of this House on the 3rd September, 1956 along with a memorandum explaining the a < tiou taken thereon, as required under Article 340(5) of the Constitution.

(c) No, Sir.

59

Manufacture of Magnetic Tapes by M/S. Philips

•696. SHRI MULKA GOVINDA REDDY: Will the Minister of ELECTRONICS be pleaded to state:

- (a) whether it is a fact that Government have received a representation against M/s. Philips India having taken up manufacture/ trading in magnetic tapes and casettes;
- (b) what are the contents of the representation: and
- (c) what action Government propose to take in matter?

IHE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) A representation has been received by the Government in September,, 1973 drawing attention to an advertisement issued by M/s. Philips Ltd. announcing the marketing of Compact Cassette and High Fidelity Magnetic Tapes. The representation states that this constitutes a violation of the MRTP and I (D and R) Act and that the action of M/s. Philips (India) will affect adversely the development of the indigenous tape industry.

(c) The matter is under the examination of the Government

Facilities provided by Government to the 'Alliance of Young Entrepreneurs'

SHRI GANESH LAL MALI: Will the Minister of INDUSTRIAL DEVELOP-MENT AND SCIENCE AND TECHNO-LOGY be pleased to state:

(a) whether .it is a fact that certain facilities are given by the Small Scale Industrial Development Corporation and oiher organisations of his Ministry to the Alliance of Young Entrepreneurs, a private organisation of Delhi:

In il so, the details thereof;

whether an) grant is also given to thai body and if so, the amount given during the last five years, year-wise;

- ki) what are the functions of the Alliance;
- (e) who are the office-bearers of the

Alliance;

- (f) whether the Alliance submits an report to Government; and if so, tlu details of the reports so far submitted and
- (g) whether Government keep any check on the activities of this body; and if so, in what manner?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY eSHRI C. SUBRAMA-NIAM): (a) to (g) The statement is laid on the Table of the House.

Statement

- (a) and (b) Assistance is offered to them in the form of furnishing technical and programme information, participation in Seminars and group discussions organised by them, etc.
 - (c) No. Sir.
- (d) The following are some of the important functions of the National Alliance of Young Entrepreneurs: —
 - (1) The expansion of industrial base through wide-spread entrepreneurship.
 - (2) To disseminate information regard ing available industrial opportunities and m inform people on matters relating to i onomic activity of the nation.
 - C3) To assist expeditious implementation industrial ptojects through securing coordination ot efforts on the part of v arious agencies.